

ORISSA HIGH COURT

FILING REPORT AS ON :17/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0000642/2023	SHYAM SUNDAR BAL VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /5 /2023 () //
2	BLAPL/0000643/2023	PRANAB KUMAR PRADHAN VS STATE OF ODISHA	DEBASIS MISHRA VS	//0 () //
3	BLAPL/0000644/2023	BHUSAN MAHANTY VS STATE OF ODISHA	SULOCHANA PATRO VS	PATTAPUR (ASKA) /195 /2015 () //
4	BLAPL/0000645/2023	CHAGALA @ BINOD KUMAR NAIK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /98 /2022 () //
5	BLAPL/0000646/2023	SUNIL DIGAL VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /4 /2023 () //
6	BLAPL/0000647/2023	DAYANIDHI KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
7	BLAPL/0000648/2023	MAJHI SABARA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	GUNUPUR /17 /2019 () //
8	BLAPL/0000649/2023	GANGULI @ SUDHIR BHOI VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL SADAR PS /793 /2022 () //
9	BLAPL/0000650/2023	LITU @ RASHMI RANJAN BISWAL VS STATE OF ODISHA	RAMAKANTA PANDA VS	KHANTAPADA /190 /2022 () //
10	BLAPL/0000651/2023	HEMANTA PARMAR VS STATE OF ODISHA	DEEPANJALI SAHU VS	//0 () //
11	BLAPL/0000652/2023	MANASMITA MAHANTA VS STATE OF ODISHA	ABHISHEK DASH VS	BETNOTI /20 /2022 () //

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12	BLAPL/0000653/2023	SURANJANA KANHAR VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
13	BLAPL/0000654/2023	BASANTA KUMAR MUKHI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	//0 () //
14	BLAPL/0000655/2023	JAGAN BEHERA @ JAGA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /222 /2021 () //
15	BLAPL/0000656/2023	SAMARENDRA PANDA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	//0 () //
16	BLAPL/0000657/2023	SATYAJIT @ SATYASUNDAR BEHERA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	DELANGA /53 /2022 () //
17	BLAPL/0000658/2023	JYOTIRANJAN DAS VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	SALIPUR /2 /2023 () //
18	BLAPL/0000659/2023	ABINASH MALLICK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /281 /2022 () //
19	BLAPL/0000660/2023	SONU MAHATO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /224 /2022 () //
20	BLAPL/0000661/2023	NARASINGH MATAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	JEYPORE SADAR /341 /2022 () //
21	BLAPL/0000662/2023	RAJESH NAYAK VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	//0 () //
22	BLAPL/0000663/2023	CHANDURI NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 () //
23	BLAPL/0000664/2023	BHAJAN SETHI	BHABANI SHANKAR DASPARIDA	TARBHA /93 /2021

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000665/2023	MANORAMA BEHERA @JAGIRI	BHABANI SHANKAR DASPARIDA	BASUDEVPUR /222 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000666/2023	AJIT MOHANTY	SULOCHANA PATRO	PATTAPUR (ASKA) /434 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000667/2023	SURAJ SAHU	SAMARENDRA BAHADUR	SUNDARGARH TOWN /419 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000668/2023	DIPTI RANJAN BHUJABAL	MANAS KUMAR CHAND	BASELI SAHI PS /30 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000669/2023	DIWAN HARIJAN	TUKUNA KUMAR MISHRA	JEYPORE MAHILA /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000670/2023	MANBODH PRADHAN	BIJAYA KUMAR RAGADA	LEPHRIPADA /79 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000671/2023	SILU @ BIMAL KANTA MOHAPATRA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /460 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000672/2023	BISHNU PRASAD PADHEE	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /481 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000673/2023	RUBITA MOHAPATRA	AKSHAYA KUMAR SAHOO	REAMAL /101 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000674/2023	TUKUNA SAMANTARAY	RITURANJAN CHHOTARAY	BOLAGARH P.S. /111 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000675/2023	PINKU SAHU	AKSHAYA KUMAR SAHOO	LARAMBA /155 /2021
		VS	VS	()

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35	BLAPL/0000676/2023	STATE OF ODISHA SANTOSH SAHU VS	CHANDANA MISHRA VS	// PHIRINGIA /36 /2017 ()
36	BLAPL/0000677/2023	STATE OF ODISHA MADHABA LAKRA @ MADHA LAKDA VS	SUSHANTA HARICHANDAN VS	// KINJIRKELA /103 /2020 ()
37	BLAPL/0000678/2023	STATE OF ODISHA MD. ASHIR VS	BIBHU PRASAD MOHANTY VS	// SUNDARGARH TOWN /419 /2022 ()
38	BLAPL/0000679/2023	STATE OF ODISHA BISHNU MALLIK VS	SANGRAM KUMAR DAS VS	// BINJHARPUR /227 /2022 ()
39	BLAPL/0000680/2023	STATE OF ODISHA DILIP RAY VS	JAGABANDHU SAHU VS	// BANHARPALI /213 /2022 ()
40	BLAPL/0000681/2023	STATE OF ODISHA MANOJ KUMAR PADHY VS	KURESH PRASAD DASH VS	// / /0 ()
41	BLAPL/0000682/2023	STATE OF ODISHA DEBENDRA PANI @ PADHI VS	KURESH PRASAD DASH VS	// KOKSARA /232 /2022 ()
42	BLAPL/0000683/2023	STATE OF ODISHA SRINIVAS C. VS	MAMATA MISHRA VS	// M.V.79 /121 /2022 ()
43	BLAPL/0000684/2023	STATE OF ODISHA SITARAM DANTA VS	NIRANJAN PANDA VS	// MANAMUNDA /110 /2012 ()
44	BLAPL/0000685/2023	STATE OF ODISHA DINESH KUMAR BEHERA VS	RAKESH KUMAR DAS VS	// / /0 ()
45	BLAPL/0000686/2023	STATE OF ODISHA PRAVAT KUMAR NAYAK @ PRAVAT NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /188 /2022 () //

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46	BLAPL/0000687/2023	PINAS DIGAL @ PRINCE VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /137 /2022 () //
47	BLAPL/0000688/2023	PARAMANANDA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /51 /2022 () //
48	BLAPL/0000689/2023	MEENAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	JAGATPUR /391 /2022 () //
49	BLAPL/0000690/2023	NILU @ FRAMIS KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /155 /2022 () //
50	BLAPL/0000691/2023	BADAL DIGAL VS STATE OF ODISHA	A.K.SAHOO VS	TIKABALI /37 /2020 () //
51	BLAPL/0000692/2023	BRAJABANDHU SETHI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	BRAHMAGIRI /26 /2019 () //
52	BLAPL/0000693/2023	SK. SULTAN VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /170 /2022 () //
53	BLAPL/0000694/2023	DILLIP KUMAR DEHURY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KANTAMAL /146 /2019 () //
54	BLAPL/0000695/2023	JANAKIRAJ DAS @ JANAKI RAO @ DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KOREI /30 /1998 () //
55	BLAPL/0000696/2023	RAJU MALLICK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	CHAULIAGANJA /393 /2022 () //
56	BLAPL/0000697/2023	SANSARI ROUT VS STATE OF ODISHA	DEBARAJ MOHANTY VS	ITAMATI /296 /2022 () //
57	BLAPL/0000698/2023	MUNA DARAI	BIBEKANANDA MAHAPATRA	PATNA /221 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000699/2023	KHOKAN DAS	SIDDHARTHA SAMAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000700/2023	ALPHANS @ KULAMANI NAYAK	SRINIBAS PARIJA	ADVA /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000701/2023	SITANSHU SEKHAR SAMAL	AMIYA KUMAR TARAI	JENAPUR /309 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000702/2023	GHASIRAM SETH	GYANENDRA CHANDRA SWAIN	HEMGIR /124 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000703/2023	KASA MADKAMI	RAGHUNATH BISWAL	MATHILI /39 /2013
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000704/2023	JITU @ JITENDRA KUMAR PRADHAN	SANJIB KUMAR BHANJADEO	JANKIA P.S. /454 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0000705/2023	JITENDRA BHUYAN	SANTOSH KUMAR MAHANTY	SHERAGADA /354 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CMAPL/0000030/2023	M/S.AGS TRANSACT TECHNOLOGIES LTD.	ADV.	//
		VS	VS	()
		COMMNR. OF SALES TAX,ORISSA		//
66	CMAPL/0000031/2023	M/S.FROMM PACKING SYSTEMS INDIA PVT. LTD.	ADV.	//
		VS	VS	()
		ODISHA SALES TAX TRIBUNAL		//
67	CMAPL/0000032/2023	RATNAPRIYA DAS	ADV.	//
		VS	VS	()
		ADDL. SUB-COLLECTOR, BHUBANESWAR		//
68	CMAPL/0000033/2023	RAHASBEHARI DAS	ADV	//
		VS	VS	()

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69	CMAPL/0000034/2023	STATE OF ODISHA KAVITANJALI TRIPATHY VS	ADV VS	// // ()
70	CMP/0000056/2023	STATE OF ODISHA SUSHANTA KUMAR TARAI VS	BABAJI CHARAN JENA VS	// // ()
71	CMP/0000057/2023	MALAYA PARIDA DAITARI SAHU VS	PRABHAT KUMAR BISWAL VS	// // ()
72	CONTC/0000317/2023	AKHAYA NATH PRADIPTA KUMAR MOHANTY VS	ADV. VS	// // ()
73	CONTC/0000318/2023	DR. MONA SHARMA, IAS MAA JAGAT JANANI WSHG, JAGATSINGHPUR VS	adv. VS	// // ()
74	CONTC/0000319/2023	DHARMENDRA MALLIK, SUB COLLECTOR, JAGATSINGHPUR SAMAL BARRAGE EMPLOYEES UNION VS	ADV. VS	// // ()
75	CONTC/0000320/2023	P.B. VERMA, REGIONAL PROVIDENT FUND COMMNR., ODISHA JUBARAJ BARIK VS	BISWAJIT PARIDA VS	// // ()
76	CONTC/0000321/2023	NARAYAN DANSANA, EXECUTIVE OFFICER, BARGARH SHIVA PRASAD SAMAL VS	PRASANTA KUMAR MISHRA VS	// // ()
77	CONTC/0000322/2023	DR. MONA SHARMA, I.A.S. SWARNA MANJARI PRADHAN VS	V. MOHAPATRA VS	// // ()
78	CONTC/0000323/2023	NIKHIL PAVAN KALYAN, IAS ASHOK KUMAR MAHAPATRA VS	TRILOCHAN NANDA VS	// // ()
79	CONTC/0000324/2023	HARISH CHANDRA DAS, C.E.O., BOLANGIR DISTRICT CENTRAL CO OP. BANK LTD. (BDCCB), BOLANGIE BHABAGRAHI NAYAK VS	DAYANANDA MOHAPATRA VS	// // ()
		G.MATHIVATHANAM, PRINCIPAL SECY., H AND U.D. DEPT.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0000325/2023	LOBAN KHAN VS S. ASWASTHY, COMMNR., CUM SECY., SCHOOL AND MASS EDN. DEPT.	ADV. VS	// 0 //
81	CONTC/0000326/2023	SARASWATI TRIPATHY VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
82	CONTC/0000327/2023	MANORANJAN BARIK VS S.ASWASTHY,COMMNR. CUM SECY S AND M.E. DEPT.	ADV. VS	// 0 //
83	CONTC/0000328/2023	PRADEEP KUMAR PUTHAL VS S. ASWASTHY, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR.	ADV. VS	// 0 //
84	CONTC/0000329/2023	RAMA CHANDRA SAHU VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
85	CONTC/0000330/2023	BHARAT SAHOO VS S.ASWASTHY,COMMNR. CUM SECY. S AND M.E. DEPT.	ADV. VS	// 0 //
86	CONTC/0000331/2023	SASHIKANTA PRADHAN VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
87	CONTC/0000332/2023	NIRANJAN PANDA VS S.ASWASTHY,COMMNR. CUM SECY. S AND M.E. DEPT.	ADV. VS	// 0 //
88	CONTC/0000333/2023	KARTIK CHANDRA PUTHAL VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
89	CONTC/0000334/2023	KAMALAKANTA MALIK VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
90	CONTC/0000335/2023	KARUNAKAR SAHU VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //
91	CONTC/0000336/2023	UPENDRA KUMAR JENA VS S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT.	ADV VS	// 0 //

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		VS	VS	0
92	CONTC/0000337/2023	PREM CHANDRA CHAUDHARY, I.A.S. PRANABANDHU NAG	ADV.	//
		VS	VS	0
93	CONTC/0000338/2023	ASWATHY, IAS GOPINATH MISHRA	ADV.	//
		VS	VS	0
94	CONTC/0000339/2023	ANU GARG., I.A.S. ODISHA GRAMYA BANK, OLAVAR BRANCH	ADV.	//
		VS	VS	0
95	CONTC/0000340/2023	MANORANJAN SETHI, B.E.O, PATTAMUNDAI ODISHA GRAMYA BANK, OLAVAR BRANCH	ADV.	//
		VS	VS	0
96	CONTC/0000341/2023	HRUSIKESH RATH, B.E.O, RAJKANIKI CUM DDO ODISHA GRAMYA BANK, OLAVAR BRANCH	ADV.	//
		VS	VS	0
97	CONTC/0000342/2023	NIRUPAMA BAL, PRINCIPAL OLAVAR COLLEGE CUM DDO ADITYA PRAKASH BISWAL	ADV.	//
		VS	VS	0
98	CONTC/0000343/2023	DR. ARBINDA KUMAR PADHEE, I.A.S. SANTOSHI JAL	ADV.	//
		VS	VS	0
99	CONTC/0000344/2023	CHANCHAL RANA, I.A.S. BIRAJ MOHAN MOHANTY	ADV.	//
		VS	VS	0
100	CONTC/0000345/2023	MONA SHARMA, I.A.S. KAMALA KANTA RANA	ADV.	//
		VS	VS	0
101	CONTC/0000346/2023	VISHAL KUMAR DEV, IAS PURNA CHANDRA MOHARANA	ADV.	//
		VS	VS	0
102	CONTC/0000347/2023	AJIT PRASAD MOHAPATRA, SUPERINTENDING ENGR (R AND B) PRAMODA KUMAR PANDA	ADV.	//
		VS	VS	0

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103	CONTC/0000348/2023	SUSANTA KUMAR DAS,IAS PRAVARANI ROUL VS	ADV. VS	// // ()
104	CONTC/0000349/2023	ANU GARG,IAS BASANTA KUMAR NAYAK VS	ADV. VS	// // ()
105	CONTC/0000350/2023	SATYABRATA SAHU,IAS PRATAP CHANDRA JENA VS	ADV. VS	// // ()
106	CONTC/0000351/2023	ASWASTHY S, I.A.S. AJAYA KUMAR SAHU VS	ADV. VS	// // ()
107	CONTC/0000352/2023	ALOK KUMAR KAR, DIRECTOR (R AND R) CUM ADDL. CHIEF SECY. TO GOVT. OF ODISHA, WATER/RESOURCES DEPT. PADMA CHARAN PANIGRAHI VS	SURYAKANTA DWIBEDI VS	// // ()
108	CONTC/0000353/2023	SASANKA SEKHAR PATRA, O.A.S. BHAGABAN BEJ VS	ADV VS	// // ()
109	CONTC/0000354/2023	DURGA PRASAD KARAN, SUPDT. ENGINR., RURAL WORKS, CUTTACK HADIBANDHU SATPATHY VS	BANAMALI SAHOO VS	// // ()
110	CONTC/0000355/2023	KALIKESH NARAYAN SINGH DEO, CHAIRMAN, ODISHA STATE HOUSING BOARD, KHURDA DAMBARUDHAR SWAIN VS	ADV. VS	// // ()
111	CONTR/0000004/2023	SACHIDANANDA BEHERA,DEO,DEOGARH SWARNALATA KHATUA VS	adv. VS	//0 // ()
112	CRLA/0000070/2023	B. JUGAL KISHORE, SUPTD. OF POLICE, CUTTACK DEEPAK BATTA VS	PARTHA SARATHI NAYAK VS	// // ()
113	CRLA/0000071/2023	STATE OF ODISHA MANORANJAN NAYAK VS	BIBHU PRASAD MOHANTY VS	// // ()
		STATE OF ODISHA(VIG.)		//

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114	CRLA/0000072/2023	SRIRAM PANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	AMPANI /1 /2016 () //
115	CRLA/0000073/2023	PANKAJ KANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUJUMURA /4 /2022 () //
116	CRLMA/0000023/2023	BIJAYA BISHI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DUNGURIPALI /30 /2013 () //
117	CRLMC/0000297/2023	SUKANTA KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	AIR FIELD P.S. /152 /2019 () //
118	CRLMC/0000298/2023	BENUA PATRA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /246 /2020 () //
119	CRLMC/0000299/2023	PINTU@BINOD JAGAT VS STATE OF ODISHA	ASWINI KUMAR DASH VS	CHARMAL /51 /2017 () //
120	CRLMC/0000300/2023	DHARANIDHAR NANDI VS STATE OF ODISHA	ABHIJIT DAS VS	BIRIDI PS /8 /2023 () //
121	CRLMC/0000301/2023	KIRAN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /42 /2017 () //
122	CRLMC/0000302/2023	PRANAB KUMAR BISWAL VS STATE OF ODISHA	RANJIT MOHANTY VS	AUL /270 /2016 () //
123	CRLMC/0000303/2023	TARUN NAIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /400 /2022 () //
124	CRLMC/0000304/2023	SUSHREE SARITA PATTANAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /181 /2021 () //
125	CRLMC/0000305/2023	TAPAS MOHANTY	ANUGRAHA NARAYAN SAMANTRAY	KUJANGA /104 /2022

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		VS	VS	()
126	CRLMC/0000306/2023	STATE OF ODISHA SHAKTI PRASAD SAMAL	SMRUTI RANJAN ROUT	// MAHANGA /90 /2020
		VS	VS	()
127	CRLMC/0000307/2023	STATE OF ODISHA SUJIT SARKAR	GOPINATH MISHRA	// KALIMELA /59 /2013
		VS	VS	()
128	CRLMC/0000308/2023	STATE OF ODISHA DEEPAK PODDAR@DIPU	RAMANI KANTA PATTANAIAK	// KUAKHIA /267 /2022
		VS	VS	()
129	CRLMC/0000309/2023	STATE OF ODISHA PADMABATI BISOI	SURENDRA KUMAR BISWAL	// PHULBANI TOWN /128 /2020
		VS	VS	()
130	CRLMC/0000310/2023	STATE OF ODISHA RANJIT KUMAR BARALA	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /35 /2021
		VS	VS	()
131	CRLMC/0000311/2023	STATE OF ODISHA RABINARAYAN SATAPATHY	JAJATI KESHARI KHUNTIA	// Bamapada (Industrial Area) /93 /2016
		VS	VS	()
132	CRLMC/0000312/2023	STATE OF ODISHA PADMA CHARAN KAR	BIPLAB P.B. BAHALI	// / /0
		VS	VS	()
133	CRLMC/0000313/2023	PRATIVA MISHRA PANCHANAN DALAI	BASANTA KUMAR DAS	// HINJILI (ASKA) /38 /2017
		VS	VS	()
134	CRLMC/0000314/2023	STATE OF ODISHA MAMATA ROUT	AMULYA RATNA PANDA	// DHARMASALA /714 /2022
		VS	VS	()
135	CRLMC/0000315/2023	STATE OF ODISHA JHARANA PANDA@GITA	DEVASHIS PANDA	// KUMBHARAPARA /71 /2021
		VS	VS	()
136	CRLMC/0000316/2023	STATE OF ODISHA HARIHAR MOHANTY	B.N.MAHAPATRA	// KOREI /26 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000317/2023	STATE OF ODISHA GANESH JAISWAL VS UNION OF INDIA (RAILWAY)	B.N.MAHAPATRA VS	// /0 ()
138	CRLMC/0000318/2023	CHAKRADHAR GHADEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	BADAMBADI /360 /2022 () //
139	CRLMC/0000319/2023	BHABAGRAHI JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	BALIPATNA /113 /2019 () //
140	CRLMC/0000320/2023	SK. SAHARUKH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	LALBAG /176 /2018 () //
141	CRLMP/0000097/2023	RAMAKANTA MANDAL VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/0 () //
142	CRLMP/0000098/2023	MAHESWAR SAMAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/0 () //
143	CRLMP/0000099/2023	KUNTAL NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/0 () //
144	CRLMP/0000100/2023	BAJANA BHOI VS STATE OF ODISHA	RAJKISHORE SWAIN VS	/0 () //
145	CRLMP/0000101/2023	PRAMODINI DASH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	/0 () //
146	CRLMP/0000102/2023	SUJATA SAMANTARAY VS DEBIDATTA PHALGUNI SAMANTARAY	DEEPAK KUMAR MOHAPATRA VS	/0 () //
147	CRLMP/0000103/2023	SUCHITRA SAHU VS STATE OF ODISHA	RAMDAS ACHARY VS	/0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000104/2023	M/S VARSHA CONSTRUCTION, JHARSUGUDA VS STATE OF ODISHA	AVIJIT PAL VS	//0 0 //
149	CRLMP/0000105/2023	JYOTSNA MOHAPATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	//0 0 //
150	CRLREV/0000023/2023	DILLIP KUMAR POLAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PATTAPUR (ASKA) /104 /2005 0 //
151	FAO/0000031/2023	G.B. OF MAHIMUNDA DEGREE COLLEGE, MAHIMUNDA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
152	ITA/0000016/2023	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
153	ITA/0000017/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
154	ITA/0000018/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
155	ITA/0000019/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
156	ITA/0000020/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
157	ITA/0000021/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
158	ITA/0000022/2023	PRINCIPAL COMMNR. OF INCOME TAX, SAMBALPUR VS M/S. MAHANADI COALFIELDS LTD.	SIDDHARTH SANKAR MOHAPATRA, SR.S.C.(I.T.) VS	// 0 //
159	ITA/0000023/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	MACA/000037/2023	KAMAL LOCHAN DAS RABI@RABINDRA KUMAR PRADHAN	VS PRADEEP KUMAR MISHRA	// //
		VS	VS	0
161	MACA/000038/2023	NIRANJAN RANA BANALATA BEHERA	VS BISHNU BRATA SINGH	// //
		VS	VS	0
162	MACA/000039/2023	ASIT KUMAR KHUNTIA BISHNU PRIYA MISHRA	VS KAPILA CHARAN NAYAK	// //
		VS	VS	0
163	MACA/000040/2023	S.K.D.STEELS PVT. LTD. SARASWATI BARIK	VS RABINDRANATH PRUSTY	// //
		VS	VS	0
164	MATA/000014/2023	NANDALAL SA LIPIKA RATH @ DASH	VS T. PANIGRAHI	// //
		VS	VS	0
165	RSA/000011/2023	SANTOSH KUMAR RATH ABHIMANYU SAHU	VS SOUBHAGYA KUMAR DASH	// //
		VS	VS	0
166	RSA/000012/2023	NABA BHUYAN SWAMI PRAJANANANDAA GIRI	VS MANOJ KUMAR FAGLA	// //
		VS	VS	0
167	TRPCRL/000005/2023	YOGADA SATASANGA SOCIETY OF INDIA DIBAKAR SETHY	VS BISWARANJAN MAHARATHA	// //0
		VS	VS	0
168	WA/000058/2023	MITALI MADHUSMITA SETHY PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT. ODISHA	VS PRADIPTA KUMAR MISHRA, A.G.A.	// //
		VS	VS	0
169	WA/000059/2023	PRADEEP KUMAR MOHANTY LAXMIKANTA MALLICK	VS PRADIPTA KUMAR MOHANTY, (SR.ADV)	// //
		VS	VS	0
170	WA/000060/2023	STATE OF ODISHA CHAND ALLI KHAN	VS SAROJ KUMAR PADHI	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0001522/2023	STATE OF ODISHA SANATANA KHATUA VS	SITANSU MOHAN SINGH VS	// // 0
172	WP(C)/0001523/2023	STATE OF ODISHA M/S. ALEKHA ENTERPRISES, JAJPUR VS	SITANSU MOHAN SINGH VS	// // 0
173	WP(C)/0001524/2023	STATE OF ODISHA AFROZA BEGUM VS	SITANSU MOHAN SINGH VS	// // 0
174	WP(C)/0001525/2023	STATE OF ODISHA PRADEEP KUMAR PRADHAN VS	SITANSU MOHAN SINGH VS	// // 0
175	WP(C)/0001526/2023	STATE OF ODISHA ARDHENDU MOULI PUROHIT VS	SUBHASREE MOHANTY VS	// // 0
176	WP(C)/0001527/2023	STATE OF ODISHA BRUNDABAN KISAN VS	SUBHASREE MOHANTY VS	// // 0
177	WP(C)/0001528/2023	STATE OF ODISHA NIRANJAN NAYAK VS	SUBHASREE MOHANTY VS	// // 0
178	WP(C)/0001529/2023	STATE OF ODISHA GAGAN BIHARI MISHRA VS	SUBHASREE MOHANTY VS	// // 0
179	WP(C)/0001530/2023	STATE OF ODISHA GOURI SHANKAR SAHA VS	SUBHASREE MOHANTY VS	// // 0
180	WP(C)/0001531/2023	STATE OF ODISHA NIRMAL KUMAR VS	SUBHASREE MOHANTY VS	// // 0
181	WP(C)/0001532/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0001533/2023	BIKRAMADITYA DIP VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
183	WP(C)/0001534/2023	DHIRAJ KUMAR MOHANTY VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
184	WP(C)/0001535/2023	SUSHAMA SUNDARI RAY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
185	WP(C)/0001536/2023	MANOJ KUMAR ROUT VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
186	WP(C)/0001537/2023	JANAKI PATHAK VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
187	WP(C)/0001538/2023	BIRANCHI NARAYAN PARIDA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
188	WP(C)/0001539/2023	SUNIL KUMAR AGARWAL VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
189	WP(C)/0001540/2023	SATYAJIT MISHRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
190	WP(C)/0001541/2023	ANJAN KUMAR ROUT VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
191	WP(C)/0001542/2023	PRIYA BRATA SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
192	WP(C)/0001543/2023	NARAYAN CHANDRA JENA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
193	WP(C)/0001544/2023	PADMANAVA JENA	SANJIB MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0001545/2023	STATE OF ODISHA BISHNU CHARAN JENA	SANJIB MOHANTY	//
		VS	VS	0
195	WP(C)/0001546/2023	STATE OF ODISHA BISWAJIT NAYAK	SRINIVAS MOHANTY	//
		VS	VS	0
196	WP(C)/0001547/2023	STATE OF ODISHA PRAVAT KUMAR SWAIN	AMIT PRASAD BOSE	//
		VS	VS	0
197	WP(C)/0001548/2023	THE SECY., BDA, BBSR BAIKUNTHA NAIK	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
198	WP(C)/0001549/2023	STATE OF ODISHA PANDIT KAPILAS CHANDRA DASH	MANOJ KUMAR MOHANTY	//
		VS	VS	0
199	WP(C)/0001550/2023	STATE OF ODISHA M/S PRABHAT TECHNICAL SERVICES PVT. LTD., BBSR	BHABANI PRASAD MOHANTY	//
		VS	VS	0
200	WP(C)/0001551/2023	THE GOODS AND SERVICES TAX COUNCIL, NEW DELHI SACHINDRA CHANDRA PADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
201	WP(C)/0001552/2023	STATE OF ODISHA SANURAM BANCHHOR	TRILOCHAN NANDA	//
		VS	VS	0
202	WP(C)/0001553/2023	STATE OF ODISHA DILLIP MEHER	SUKANTA KUMAR MISHRA	//
		VS	VS	0
203	WP(C)/0001554/2023	REGIONAL MANAGER CUM AO, UTKAL GRAMEEN BANK, BARGARH GANESWAR PUJAHARI	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
204	WP(C)/0001555/2023	STATE OF ODISHA BHAGABAN SAHOO	SIBA PRASAD PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0001556/2023	STATE OF ODISHA KANAK PRUSTY VS	SUSANTA KUMAR TRIPATHY VS	// // ()
206	WP(C)/0001557/2023	STATE OF ODISHA BABITA DAS VS	KUNJA SUNDAR DAS VS	// // ()
207	WP(C)/0001558/2023	STATE OF ODISHA DEEPAK KUMAR ROUSTRAY VS	BIPIN KUMAR NAYAK VS	// // ()
208	WP(C)/0001559/2023	STATE OF ODISHA TAPASWINI SAGAR VS	AKSHAYA KUMAR SAHOO VS	// // ()
209	WP(C)/0001560/2023	STATE OF ODISHA SEK.IMRAJ VS	GOPINATH MISHRA VS	// // ()
210	WP(C)/0001561/2023	THE EXECUTIVE OFFICER, BHADRAK SANJUKTA MOHAPATRA VS	DEBARANJAN MOHAPATRA VS	// // ()
211	WP(C)/0001562/2023	DIRECTOR OF ESTATE, GENERAL ADMINISTRATION DEPT.,BBSR MANOJ KUMAR PRADHAN VS	RAJIB RATH VS	// // ()
212	WP(C)/0001563/2023	STATE OF ODISHA CHITTARANJAN MOHAPATRA VS	DEBARANJAN MOHAPATRA VS	// // ()
213	WP(C)/0001564/2023	DIRECTOR OF ESTATE, GENERAL ADMINISTRATION DEPT.,BBSR TANKADHAR SAHOO VS	NIMAIN CHARAN NAYAK VS	// // ()
214	WP(C)/0001565/2023	STATE OF ODISHA PRAMODA KUMAR SATAPATHY VS	RANJIT MOHANTY VS	// // ()
215	WP(C)/0001566/2023	STATE OF ODISHA BAGHRAI HEMBRAM VS	RANJIT MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0001567/2023	PUNDI DINABANDHU VS STATE OF ODISHA	SULOCHANA PATRO VS	// 0 //
217	WP(C)/0001568/2023	JAGADISH KHARA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
218	WP(C)/0001569/2023	GAJENDRA RANA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
219	WP(C)/0001570/2023	SUNIL KUMAR PILLA VS STATE OF ODISHA	NIMAIN CHARAN NAYAK VS	// 0 //
220	WP(C)/0001571/2023	BATA KRUSHNA SAHOO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
221	WP(C)/0001572/2023	ODISHA GRAMYA BANK, KEONJHAR VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
222	WP(C)/0001573/2023	AMITAB SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
223	WP(C)/0001574/2023	ODISHA GRAMYA BANK, BARIKPUR BRANCH VS THE COMMNR. CUM SECY., S AND ME DEPT., BBSR	AUROVINDA MOHANTY VS	// 0 //
224	WP(C)/0001575/2023	MAHESWAR SWAIN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
225	WP(C)/0001576/2023	SWARNALATA MARNDI VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
226	WP(C)/0001577/2023	MANASI RANI ROUT VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
227	WP(C)/0001578/2023	ASHOK KUMAR MISHRA	SAMEER KUMAR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001579/2023	PANCHAMI SINGH	GYANESWAR SATPATHY	//
		VS	VS	0
		REGISTRAR, DISTRICT JUDGE COURT, BARIPADA		//
229	WP(C)/0001580/2023	SANATAN BEHERA	KISHORE KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001581/2023	SUBAL SHIAL	AJAYA KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001582/2023	NILAMBAR BIDIKA	PRATAP CHANDRA CHHINCHANI	//
		VS	VS	0
		PEDENTI CHANDRA DAS		//
232	WP(C)/0001583/2023	KRUSHNA GOPAL BEHERA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0001584/2023	SATYA NARAYAN MUKHI	LAXMI PRASAD DWIVEDY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0001585/2023	JHUNU @ JHUN PATRA	KADAR MOHAMMAD	//
		VS	VS	0
		TRANSPORT COMMNR. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY, ODISHA		//
235	WP(C)/0001586/2023	BHAGABANA JENA	SUJATA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0001587/2023	NARAYAN SAHOO	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0001588/2023	GOURANGA CHARAN PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		TAHASILDAR, BHOGARAI		//
238	WP(C)/0001589/2023	MARKANDA CHARAN NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0001590/2023	STATE OF ODISHA KANHAI @ KANHU SAHU VS	NIRANJAN PANDA VS	// // ()
240	WP(C)/0001591/2023	STATE OF ODISHA B. NARASIMHA MURTY VS	SHASHI BHUSAN JENA VS	// // ()
241	WP(C)/0001592/2023	STATE OF ODISHA BIMAL HEMBRAM VS	SANKAR PRASAD PANI VS	// // ()
242	WP(C)/0001593/2023	STATE OF ODISHA SURESH KUMAR PATRA VS	SATYABRATA DASH VS	// // ()
243	WP(C)/0001594/2023	R.T.O., NAYAGARH SAMAPIKA ROUT VS	PROMOD KUMAR ROUT VS	// // ()
244	WP(C)/0001595/2023	STATE OF ODISHA BIGYAN KUMAR SWAIN VS	SHASHI BHUSAN JENA VS	// // ()
245	WP(C)/0001596/2023	STATE OF ODISHA M/S RUNGTA SONS PVT. LTD., KENDUJHAR VS	DEEPRO SEN VS	// // ()
246	WP(C)/0001597/2023	UNION OF INDIA V. SANTOSH KUMAR VS	DINESH KUMAR MOHANTY VS	// // ()
247	WP(C)/0001598/2023	TAHASILDAR, BERHAMPUR M/S RUNGTA MINES LTD., KOLKATA VS	DEEPRO SEN VS	// // ()
248	WP(C)/0001599/2023	UNION OF INDIA DR.JAGABANDHU MISHRA VS	SHASHI BHUSAN JENA VS	// // ()
249	WP(C)/0001600/2023	STATE OF ORISSA SHYAM SUNDAR SINGH VS	AMIYA KUMAR CHHATOI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0001601/2023	SAROJ KUMAR MANIK VS BISHNUPRIYA MANIK	DEBASIS PANIGRAHI VS	// 0 //
251	WP(C)/0001602/2023	RAGHUNATH BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
252	WP(C)/0001603/2023	DEBENDRA JARIKA VS COLLECTOR CUM DM, DEOGARH	AMITAV DAS VS	// 0 //
253	WP(C)/0001604/2023	AMITABALA DAS VS COLLECTOR AND DM, BHADRAK	MD. GOLAM MADANI VS	// 0 //
254	WP(C)/0001605/2023	HRUSIKESH MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	WP(C)/0001606/2023	RAJMOHAN SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
256	WP(C)/0001607/2023	ARJOON CHARAN SIA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
257	WP(C)/0001608/2023	BIRAJ CHANDRA ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
258	WP(C)/0001609/2023	GOURAV ROY VS PARADIP PORT TRUST, JAGATSINGHPUR	SOUMYA DEV RAY VS	// 0 //
259	WP(C)/0001610/2023	BINODINI PALO VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
260	WP(C)/0001611/2023	PRAFULLA KUMAR SAHJOO VS RAHUL YADAV	PRATIK DASH VS	// 0 //
261	WP(C)/0001612/2023	ABINASH PRADHAN	BISWAMBAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0001613/2023	DAMBARU JANI @ DAMBARUDHAR JANI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0001614/2023	KRUSHNA CHANDRA GOUD	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0001615/2023	MADHUSUDAN RAUL	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0001616/2023	SANURJYA JANI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0001617/2023	KHETRA MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0001618/2023	KHETRA MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0001619/2023	BHIKA MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0001620/2023	CHINMAYA CHIRASUNDAR TRIPATHY	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0001621/2023	JAGATRAM MAJHI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0001622/2023	SANURJAYA JANI	SALAUDDIN KHAN	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0001623/2023	PREMALATA DHAL	BIBEKANANDA MAHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001624/2023	STATE OF ODISHA DHANBAL MAJHI VS	SALAUDDIN KHAN VS	// // 0
274	WP(C)/0001625/2023	STATE OF ODISHA NABIN MEHER VS	SALAUDDIN KHAN VS	// // 0
275	WP(C)/0001626/2023	STATE OF ODISHA MANORANJAN PARIDA VS	RAJJEET ROY VS	// // 0
276	WP(C)/0001627/2023	STATE OF ODISHA RAMA KRUSHNA SINGH VS	SALAUDDIN KHAN VS	// // 0
277	WP(C)/0001628/2023	STATE OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // 0
278	WP(C)/0001629/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL RUKUNI MAJHI VS	SALAUDDIN KHAN VS	// // 0
279	WP(C)/0001630/2023	STATE OF ODISHA SUBHADRA JENA VS	ANUPAM RATH VS	// // 0
280	WP(C)/0001631/2023	STATE OF ODISHA RAMESH CHANDRA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // 0
281	WP(C)/0001632/2023	STATE OF ODISHA GANESH CHANDRA PRADHAN VS	LAXMIKANTA MOHANTY VS	// // 0
282	WP(C)/0001633/2023	STATE OF ORISSA SANTOSH KUMAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
283	WP(C)/0001634/2023	STATE OF ODISHA MAKUNDA DOM VS THE TAHASILDAR, DABUGAON	DWARIKA PRASAD MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :17/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0001635/2023	DAKA HESSA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
285	WP(C)/0001636/2023	PRAHALAD PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
286	WP(C)/0001637/2023	ASHOK KUMAR ROUT VS ODISHA GRAMYA BANK, BBSR	BIMBISAR DASH VS	// 0 //
287	WP(C)/0001638/2023	BALARAM MANDAL VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
288	WP(C)/0001639/2023	SUDHAKAR PARIDA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
289	WP(C)/0001640/2023	NIRANJAN BEHERA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
290	WP(C)/0001641/2023	NIRANJAN DAS VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
291	WP(C)/0001642/2023	NIKAMAL GIRI VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
292	WP(C)/0001643/2023	HARAPRIYA MISHRA VS COMMNR. CONSOLIDATION, ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
293	WP(C)/0001644/2023	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
294	WP(C)/0001645/2023	IPSITA DEHURY VS UNION OF INDIA	SIVA SANKAR CHAINI VS	// 0 //
295	WP(C)/0001646/2023	BASANTA MANJARI DASH	DILLIP KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :17/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001647/2023	DEBASHISH DAS	DURGA PRASAD PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0001648/2023	BIBHU PRASAD MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001649/2023	BHASKAR SUCHEN	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001650/2023	NARMADA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001651/2023	BHUPEN KUMAR NAYAK	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
301	WP(C)/0001652/2023	PURNA CHANDRA KHANDAPANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001653/2023	BIPRA CHARAN PATRA	RAMACHANDRA PANIGRAHY	//
		VS	VS	0
		BRANCH MANAGER, ODISHA STATE CO OPERATIVE BANK LTD., BBSR		//
303	WP(C)/0001654/2023	M/S. SAINIK MINING AND ALLIED SERVICES LTD.,NEW DELHI	AWDEHATNAIK	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.,SAMBALPUR		//
304	WP(C)/0001655/2023	NILAMADHAB SAHU	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001656/2023	DHADU PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001657/2023	NILAMADHAB SAHU	SUKANTA KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0001658/2023	STATE OF ODISHA MANAS KUMAR BEHERA VS	RABI NARAYAN MOHANTY VS	// // ()
308	WP(C)/0001659/2023	STATE OF ODISHA SRIKAR PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
309	WP(C)/0001660/2023	STATE OF ODISHA DHADU PRADHAN VS	BIBEKANANDA BHUYAN VS	// // ()
310	WP(C)/0001661/2023	STATE OF ODISHA M/S. PSA BRICKS, JHARSUGUDA VS	SAPAN KUMAR PAL VS	// // ()
311	WP(C)/0001662/2023	REGIONAL MANAGER, BANK OF BARODA, BBSR NILAMADHAB SAHU VS	SUKANTA KUMAR NAYAK VS	// // ()
312	WP(C)/0001663/2023	STATE OF ODISHA CHANDANA PATRA VS	SUKANTA KUMAR NAYAK VS	// // ()
313	WP(C)/0001664/2023	STATE OF ODISHA SREE METALIKS LTD. VS	KSHIROD KUMAR SAHOO VS	// // ()
314	WP(C)/0001665/2023	TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL GOURANGA CHANDRA MOHAPATRA VS	GOURAV MOHANTY VS	// // ()
315	ABLAPL/0000632/2023	STATE OF ODISHA SUBARAT KUMAR PADHY VS	DEBASIS MISHRA VS	// // ()
316	ABLAPL/0000633/2023	STATE OF ODISHA SUMIT KUMAR PADHY VS	DEBASIS MISHRA VS	// // ()
317	ABLAPL/0000634/2023	STATE OF ODISHA SARFARAJ AHEMAD VS STATE OF ODISHA	HARA PRASAD PANDA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :17/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	ABLAPL/0000635/2023	P. SUDHAKAR PATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	KABISURYANAGAR (P.PUR) /624 /2022 () //
319	ABLAPL/0000636/2023	SOUMYA SEKHAR BEHERA @ PINTU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	LAXMISAGAR P.S. /448 /2022 () //
320	ABLAPL/0000637/2023	SABITA SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	/ /0 () //
321	ABLAPL/0000638/2023	LOKNATH JAISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /338 /2022 () //
322	ABLAPL/0000639/2023	GANESH HARIJANA VS STATE OF ODISHA	RAJIB LOCHAN PATTANAİK VS	JAIPATNA /17 /2022 () //
323	ABLAPL/0000640/2023	BISHNUPRIYA RANASINGH VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /8 /2023 () //
324	ABLAPL/0000641/2023	SEKHAR AGARWAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	PURIGHAT /10 /2023 () //
325	ABLAPL/0000642/2023	DIGAMBAR PRADHAN VS STATE OF ODISHA	ASWINI KUMAR DASH VS	CHARMAL /115 /2021 () //
326	ABLAPL/0000643/2023	SUKANTA MANGARAJ VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /276 /2022 () //
327	ABLAPL/0000644/2023	DEEPAK @ DIPAK NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BANARAPAL /416 /2022 () //
328	ABLAPL/0000645/2023	ALEKHA MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /246 /2022 () //
329	ABLAPL/0000646/2023	TANMOY BANERJEE	AJAYA KUMAR NAYAK	MAHILA P.S. BUXIBAZAR /151 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	ABLAPL/0000647/2023	STATE OF ODISHA BENUDHAR SAHOO	ANUGRAHA NARAYAN SAMANTARAY	// RASOL /204 /2022
		VS	VS	()
331	ABLAPL/0000648/2023	STATE OF ODISHA PARSURAM PRADHAN @ PARSHU	DEEPAK KU SAHOO	// KENDRAPARA SADAR /622 /2022
		VS	VS	()
332	ABLAPL/0000649/2023	STATE OF ODISHA PRABHAT KALAS @ KULU	JYOTIRMAYA SAHOO	// JANKIA P.S. /379 /2022
		VS	VS	()
333	ABLAPL/0000650/2023	STATE OF ODISHA JITESH @ JITESH KU. CHOUDHURY	KALPATARU MISHRA	// CHOUDWAR /233 /2021
		VS	VS	()
334	ABLAPL/0000651/2023	STATE OF ODISHA BASISTA SAMANTASINGHAR @ BASISTHA SAMANTASINGHAR	JANAKIAHARAKASH PARIDA	// JODAPADAR /276 /2022
		VS	VS	()
335	ABLAPL/0000652/2023	STATE OF ODISHA MAHESWAR MAJHI	KRUSHNA CHANDRA DASH	// BARI /15 /2023
		VS	VS	()
336	ABLAPL/0000653/2023	STATE OF ODISHA KUMAR BARAL	BIPIN KUMAR NAYAK	// / /0
		VS	VS	()
337	ABLAPL/0000654/2023	STATE OF ODISHA SARBESWER BEHERA	DEEPAK KU SAHOO	// MARSHAGHAI /5 /2023
		VS	VS	()
338	ABLAPL/0000655/2023	STATE OF ODISHA LAKHMAN @ LAXMAN KUMAR BALA	DEEPAK KU SAHOO	// / /0
		VS	VS	()
339	ABLAPL/0000656/2023	STATE OF ODISHA TAPOI PARIDA	SMRUTI RANJAN ROUT	// CUTTACK SADAR /24 /2023
		VS	VS	()
340	ABLAPL/0000657/2023	STATE OF ODISHA LIPARANI SAHOO	BISWARANJAN DALAI	// KONARK /270 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0000658/2023	STATE OF ODISHA BHAJI @ BHAJAKISHORE DANDAPATA VS	BISWARANJAN DALAI VS	// DERABIS /23 /2023 ()
342	ABLAPL/0000659/2023	STATE OF ODISHA DINABANDHU ROUT @ BANDHU VS	BISWARANJAN DALAI VS	// RAMACHANDI /76 /2017 ()
343	ABLAPL/0000660/2023	STATE OF ODISHA SURENDRA SAHU VS	JAGABANDHU SAHU VS	// AGALPUR /2 /2023 ()
344	ABLAPL/0000661/2023	STATE OF ODISHA KRUSHNA NAIK VS	AMIT PRASAD BOSE VS	// DHENKANAL SADAR /691 /2022 ()
345	ABLAPL/0000662/2023	STATE OF ODISHA SHYAMA BAG VS	VIJAYA KAR VS	// KHAPRAKHOL /10 /2023 ()
346	ABLAPL/0000663/2023	STATE OF ODISHA LIPU @ MAKU BEHERA VS	AMIT PRASAD BOSE VS	// DHENKANAL SADAR /514 /2022 ()
347	ABLAPL/0000664/2023	STATE OF ODISHA DEBADATTA TRIPATHY VS	LALIT KUMAR MAHARANA VS	// BRAHMAGIRI /266 /2022 ()
348	ABLAPL/0000665/2023	STATE OF ODISHA RAKESH KUMAR MOHANTY VS	SATYARANJAN MOHAPATRA VS	// BASELI SAHI PS /322 /2022 ()
349	ABLAPL/0000666/2023	STATE OF ODISHA GAJENDRA NATH DAS VS	BHABANI SHANKAR DASPARIDA VS	// SORO /520 /2022 ()
350	ABLAPL/0000667/2023	STATE OF ODISHA GANESH MANDAL VS	SAMARENDRA BAHADUR VS	// MARINE PS AT JAMBO /130 /2022 ()
351	ABLAPL/0000668/2023	STATE OF ODISHA AKHILA NIKHILA RANJAN MISHRA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// GOP /437 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0000669/2023	RAMESH @ RAMESH CHANDRA JAYASINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /328 /2022 () //
353	ABLAPL/0000670/2023	AMIR KHAN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /255 /2022 () //
354	ABLAPL/0000671/2023	UMESH THATOI VS STATE OF ODISHA	RAMESH CHANDRA MOHARANA VS	JAKHAPURA /126 /2022 () //
355	ABLAPL/0000672/2023	PARTHA @ PARTHABA PADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /2 /2023 () //
356	ABLAPL/0000673/2023	MUKTI PRASAD NISANKA @ MUKTI PRASAD NISHANKA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /276 /2022 () //
357	ABLAPL/0000674/2023	SAMEER TANDI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /354 /2022 () //
358	ABLAPL/0000675/2023	KALU CHARAN SAMANTARAY VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	JODAPADAR /276 /2022 () //
359	ABLAPL/0000676/2023	HIMANSU RANJAN JENA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	BARI /375 /2022 () //
360	ABLAPL/0000677/2023	TRILOCHAN MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /488 /2022 () //
361	ABLAPL/0000678/2023	ANJALI MANGARAJ VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /14 /2023 () //
362	ABLAPL/0000679/2023	BRAHMANANADA MALIK VS STATE OF ODISHA	MALAYA RANJAN BEHERA VS	AUL /19 /2023 () //
363	ABLAPL/0000680/2023	JATIN DASH	ASHIT KUMAR DASH	DELANGA /381 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000681/2023	JAGANNATH BEHERA	KABIRAJ PRADHAN	TANGI (KHURDA) /499 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000682/2023	KABITA NAYAK	SUCHISMITA SARANGI	JAGATPUR /517 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000683/2023	SOAIB AKHTAR	SOUMYA RANJAN DAS	PLANTSITE /416 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000684/2023	PRAKASH KUMAR GOCHHI	NIKUNJA KUMAR ROUT	TIHIDI /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000685/2023	BHAJAMANA NAIK	PABITRA KUMAR NAYAK	PARJANG /13 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000686/2023	RAKESH PARIDA @ RAKESH KUMAR PARIDA	DILLIP KUMAR DASH	NAUGAON /292 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000687/2023	JAY PRAKASH SAHU @ JAYA PRAKASH SAHU	PRAVASH CHANDRA JENA	JALESWAR /224 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000688/2023	RAJ KISHORE CHAAHATRAY @ RAJ KISHOR CHAHATRAY	AMULYA PRAKASH PARIDA	JODAPADAR /276 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000689/2023	BHIKARI CHARAN SAHOO	MANORANJAN MUDULI	JAGATPUR /391 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000690/2023	BRAJABANDHU BEHERA @ BIJUKISHORE BEHERA	AMULYA RATNA PANDA	BALANGA /3 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000691/2023	BIJAY JENA	AMULYA RATNA PANDA	BINJHARPUR /722 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0000692/2023	STATE OF ODISHA KALANDI SETHY VS	NIRANJAN LENKA VS	// JAGATSINGPUR /632 /2021 ()
376	ABLAPL/0000693/2023	STATE OF ODISHA NIRANJAN DASH @ SIPU DASH VS	SURYA NARAYAN MISHRA VS	// CHANDRABHAGA MARINE /20 /2022 ()
377	ABLAPL/0000694/2023	STATE OF ODISHA NIRANJAN MULI VS	MANAS PATI VS	// MALKANGIRI /520 /2022 ()
378	ABLAPL/0000695/2023	STATE OF ODISHA SUNIL KUMAR BEHERA VS	AMITAV TRIPATHY VS	// BERHAMPUR SADAR /616 /2022 ()
379	ABLAPL/0000696/2023	STATE OF ODISHA DUDULU @ SIBABRATA SWAIN VS	BISWAJIT NAYAK VS	// CHANDRASEKHARPUR /14 /2023 ()
380	ABLAPL/0000697/2023	STATE OF ODISHA KANHA @ KANHU SAMAL VS	NIRANJAN PANDA VS	// CUTTACK SADAR /11 /2023 ()
381	ABLAPL/0000698/2023	STATE OF ODISHA SHANTI NAIK @ SHANTI PRADHAN VS	GOPAL KRUSHNA MOHANTY VS	// RASOL /51 /2017 ()
382	ABLAPL/0000699/2023	STATE OF ODISHA JASODA BEHERA VS	PRAKASH CHANDRA MISHRA VS	// NARASINGHPUR /108 /2021 ()
383	ABLAPL/0000700/2023	STATE OF ODISHA SIBAPRASAD NAIK VS	HIMANSHU SEKHAR MISHRA VS	// SAMBALPUR VIGILANCE /1 /2023 ()
384	ABLAPL/0000701/2023	STATE OF ODISHA(VIG.) NIRANJAN BARIK VS	SATYAJEET ROUT VS	// TALABANIA /106 /2020 ()
385	ABLAPL/0000702/2023	STATE OF ODISHA RAMESH CHANDRA PARIDA @ GOPAL VS	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /381 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :17/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0000703/2023	BINAYA KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	MAHILA P.S. BUXIBAZAR /127 /2022 () //
387	ABLAPL/0000704/2023	KALU BHOL @ JANMEJAY BHOL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /411 /2022 () //
388	ABLAPL/0000705/2023	ANIL NAIK VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-7 /198 /2022 () //
389	ABLAPL/0000706/2023	RAMAMANI MALLICK @ SUBHASHREE MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /606 /2022 () //
390	ABLAPL/0000707/2023	BISWAJIT BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHANTAPADA /135 /2022 () //
391	ABLAPL/0000708/2023	JANAKI DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	PATTAMUNDAI /49 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :17/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CMPAT/23/2001	ORISSA TEXTILES MILL-MP	
2	1/2023 WPCRL/179/2022	BANAJA PANDA-MP	
3	5/2023 WPC(OA)/1961/2018	DR KARI BENU GOPAL PATRO-MP	
4	5/2023 CRLMA/23/2023	BIJAYA BISHI-MP	AMIT PRASAD BOSE
5	5/2023 TRPCRL/5/2023	DIBAKAR SETHY-MP	BISWARANJAN MAHARATHA
6	6/2023 WPC(OA)/1627/2019	RAMESH CHANDRA MISHRA-MP	
7	6/2023 JCRLA/37/2021	NAROTTAM PRUSTY-MP	MR.AKSHYA KUMAR SAHOO
8	9/2023 WPC(OAC)/2854/2018	MANOJ KUMAR SWAIN-MP	M/S SATYAJIT BEHERA
9	10/2023 CMAPL/861/2019	PARTHA SARATHI MALLICK-MP	KALI PRASANNA MISHRA
10	10/2023 STREV/12/2016	ANDHRA PRADESH HEAVY MACHINERY-MP	
11	10/2023 WPC(OAC)/3373/2009	GURU CHARAN MOHAPATRA-MP	SATYAJIT BEHERA, M/S DILIP KU PATNAIK, J SAHOO
12	11/2023 WPC(OAC)/4610/2015	SHYAMAL DUTTA-MP	
13	17/2023 RPFAM/341/2022	SOMANATH PANDA-MP	ASHOK KUMAR MOHANTY
14	20/2023 MATA/8/2019	KISHORE KU.DALUA-MP	M/S.B.SAHOO
15	21/2023 MATA/14/2023	LIPIKA RATH @ DASH-MP	T. PANIGRAHI
16	22/2023 CRLMP/2690/2022	JYOTIRMOY ROY @ JYOTIRMAYA RAY-MP	SAMBHU CHARAN NATH SHARMA
17	22/2023 MATA/264/2022	BASANTA KUMAR MALLICK-MP	DEBASNAN DAS
18	29/2023 CRLREV/23/2023	DILLIP KUMAR POLAI-MP	BIJAYA KUMAR RAGADA
19	46/2023 RSA/158/2018	DEEPA SAHOO-MP	M/S.A.P.BOSE
20	46/2023 FAO/31/2023	G.B. OF MAHIMUNDA DEGREE COLLEGE, MAHIMUNDA-MP	PRGESH NARAYAN RATH
21	47/2023 RSA/391/2022	PURNO CHANDRA NAYAK-MP	P.C.CHHINCHANI
22	48/2023 CMP/56/2023	SUSHANTA KUMAR TARAI-MP	BABAJI CHARAN JENA
23	48/2023 RSA/109/2021	GOPINATH OJHA-MP	SURESH CHANDRA MOHANTY
24	49/2023 CMP/1305/2022	M/S. MAHAVIR PVC CABLES FACTORY, CUTTACK-MP	PRATIK DASH
25	72/2023 MACA/411/2018	MANAGER,T.P. CLAIM,TATA AIG G.I.CO.LTD.-MP	M/S.G.P.DUTTA
26	73/2023	MANAGER,T.P. CLAIM,TATA AIG G.I.CO.LTD.-MP	M/S.G.P.DUTTA

27	MACA/411/2018 74/2023	MANAGER,T.P. CLAIM,TATA AIG G.I.CO.LTD.-MP	M/S.G.P.DUTTA
28	MACA/411/2018 75/2023	RABI@RABINDRA KUMAR PRADHAN-MP	PRADEEP KUMAR MISHRA
29	MACA/37/2023 76/2023	RABI@RABINDRA KUMAR PRADHAN-MP	PRADEEP KUMAR MISHRA
30	MACA/37/2023 77/2023	BANALATA BEHERA-MP	BISHNU BRATA SINGH
31	MACA/38/2023 78/2023	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.	M/S.K.M.PATARU PANIGRAHI, A.AGARWAL
32	MACA/495/2020 93/2023	SK. TAMIR-MP	JUGALA KISHORE PANDA
33	BLAPL/8428/2022 94/2023	SUNIL PRADHAN-MP	RANJAN KU NAYAK
34	BLAPL/5880/2021 95/2023	MD ALAMGIRI @ALAMGIR HUSSAIN-MP	SUBAL GARDIA, HARAPRASAD PANDA
35	BLAPL/69/2023 96/2023	MD SHADAB-MP	SUBAL GARDIA, HARAPRASAD PANDA
36	BLAPL/68/2023 97/2023	LAXMIDHAR DASH-MP	PUSPAMITRA MOHAPATRA
37	BLAPL/1358/2016 98/2023	SIBA DAS-MP	
38	BLAPL/11007/2022 99/2023	KIRAN KUMAR PRADHAN-MP	GOPAL KRUSHNA MOHANTY
39	BLAPL/12376/2022 100/2023	BISHNU PRASAD SAHU-MP	SIDDHARTHA SAMAL, M/S.YASOBANT DAS, SR.ADV
40	BLAPL/11931/2022 101/2023	MUNA @ NARAYAN PATRA-MP	ANANTA NARAYAN PATTANAYAK
41	BLAPL/11397/2022 141/2023	LAXMIKANTA MALLICK-MP	BIBHU PRASAD CHHUALSINGH
42	WA/59/2023 142/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT., ODISHA	M/S.K.M.PATARU PANIGRAHI, A.AGARWAL
43	WA/58/2023 143/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT., ODISHA	M/S.K.M.PATARU PANIGRAHI, A.AGARWAL
44	WA/58/2023 143/2023	BICHHUATI@MANOJ KU.S-MP	M/S. U.R.JENA
45	CRLA/672/2014 144/2023	CHAND ALLI KHAN-MP	SAROJ KUMAR PADHI
46	WA/60/2023 144/2023	MANORANJAN NAYAK-MP	BIBHU PRASAD MOHANTY
47	CRLA/71/2023 145/2023	PRINCIPAL SECY., REV. AND DISASTER MGMT. DEPT., ODISHA	M/S.K.M.PATARU PANIGRAHI, A.AGARWAL
48	WA/58/2023 145/2023	MANORANJAN NAYAK-MP	BIBHU PRASAD MOHANTY
49	CRLA/71/2023 146/2023	SAMIR BIRA-MP	M/S.JYOTIRMAYA SAHOO
50	CRLA/390/2016 147/2023	SAMIR BIRA-MP	M/S.JYOTIRMAYA SAHOO
51	CRLA/390/2016 148/2023	SURENDRA JANI-MP	SRINIBAS PARIJA
52	CRLA/270/2021 149/2023	P.NOKEYA-MP	M/S.G.P.DUTTA, M/S.BJAYALAXMI TRIPATHY, BINAI
53	CRLA/455/2012 150/2023	SRIRAM PANDA-MP	JNYANANANDA PANDA
54	CRLA/72/2023 151/2023	SRIRAM PANDA-MP	JNYANANANDA PANDA
55	CRLA/72/2023 152/2023	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
56	CRLA/333/2022 153/2023	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
57	CRLA/337/2022 154/2023	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
	CRLA/334/2022		

58	155/2023 CRLA/335/2022	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
59	156/2023 CRLA/336/2022	PRADEEP KUMAR SINGH@PRADIP SINGH-MP	KAJAL SAHOO
60	169/2023 ABLAPL/3660/2022	SADAM HUSSAIN KHAN @ SADHAM HUSEN KHAN @ SAIDATHIRUSSENAKSIANICOP	DAOTHRUSSENAKSIANICOP
61	170/2023 ABLAPL/15897/2022	SUMAN ADHIKARI-MP	
62	171/2023 ABLAPL/6737/2022	NIRANJAN BEHERA-MP	
63	172/2023 ABLAPL/13186/2022	BHAGABAN JENA-MP	
64	173/2023 ABLAPL/14415/2022	AMITAV @ AMITABH GHOSH-MP	
65	174/2023 ABLAPL/14182/2022	PANCHANAN BEHERA @ PANCHANANA TANDI-MP	
66	175/2023 ABLAPL/13538/2022	JASHOBANTA @ YASOBANTA ROUTARAY-MP	BIJAY KUMAR BEHERA
67	176/2023 ABLAPL/14298/2022	GADARA @ SURYAKANTA PAIKARAY @ SURYA KANTA PAIKARAY @ PAIKRAY-MP	
68	177/2023 ABLAPL/14754/2022	ANIL KUMAR PRADHAN-MP	
69	224/2023 CRLMC/300/2023	DHARANIDHAR NANDI-MP	ABHIJIT DAS
70	225/2023 CRLMC/301/2023	KIRAN BAGH-MP	ARIJEET MISHRA
71	226/2023 CRLMC/303/2023	TARUN NAIK-MP	DIBYAJYOTI SAHOO
72	227/2023 CRLMC/304/2023	SUSHREE SARITA PATTANAIAK-MP	SAPAN KUMAR LENKA
73	228/2023 CRLMC/305/2023	TAPAS MOHANTY-MP	ANUGRAHA NARAYAN SAMANTRAY
74	229/2023 CRLMC/1846/2018	GAYADHAR JENA-MP	M/S.RAMDAS ACHARY
75	230/2023 CRLMC/3051/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
76	231/2023 CRLMC/3052/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
77	232/2023 CRLMC/3053/2022	CHAKRADHARA GHADEI-MP	AMITAV TRIPATHY
78	233/2023 CRLMC/313/2023	PANCHANAN DALAI-MP	BASANTA KUMAR DAS
79	234/2023 CRLMC/315/2023	JHARANA PANDA@GITA-MP	DEVASHIS PANDA
80	235/2023 CRLMC/317/2023	GANESH JAISWAL-MP	B.N.MAHAPATRA
81	735/2023 WP(C)/1526/2023	ARDHENDU MOULI PUROHIT-MP	SUBHASREE MOHANTY
82	736/2023 WP(C)/1527/2023	BRUNDABAN KISAN-MP	SUBHASREE MOHANTY
83	737/2023 WP(C)/1528/2023	NIRANJAN NAYAK-MP	SUBHASREE MOHANTY
84	738/2023 WP(C)/1529/2023	GAGAN BIHARI MISHRA-MP	SUBHASREE MOHANTY
85	739/2023 WP(C)/1530/2023	GOURI SHANKAR SAHA-MP	SUBHASREE MOHANTY
86	740/2023 WP(C)/1531/2023	NIRMAL KUMAR-MP	SUBHASREE MOHANTY
87	741/2023 WP(C)/1532/2023	KRUSHNA CHANDRA BEHERA-MP	SUBHASREE MOHANTY
88	742/2023 WP(C)/1533/2023	BIKRAMADITYA DIP-MP	SUBHASREE MOHANTY
89	743/2023	DHIRAJ KUMAR MOHANTY-MP	SUBHASREE MOHANTY

90	WP(C)/1534/2023 744/2023	MANOJ KUMAR ROUT-MP	SUBHASREE MOHANTY
91	WP(C)/1536/2023 745/2023	BIRANCHI NARAYAN PARIDA-MP	SUBHASREE MOHANTY
92	WP(C)/1538/2023 746/2023	SATYAJIT MISHRA-MP	SUBHASREE MOHANTY
93	WP(C)/1540/2023 747/2023	ANJAN KUMAR ROUT-MP	SUBHASREE MOHANTY
94	WP(C)/1541/2023 748/2023	PRIYA BRATA SWAIN-MP	SUBHASREE MOHANTY
95	WP(C)/1542/2023 749/2023	DINAKRUSHNA PATTNAIK-MP	KISHORE KUMAR MISHRA
96	WP(C)/37189/2022 750/2023	NARAYAN CHANDRA JENA-MP	SUBHASREE MOHANTY
97	WP(C)/1543/2023 751/2023	DINAKRUSHNA PATTNAIK-MP	KISHORE KUMAR MISHRA
98	WP(C)/37191/2022 752/2023	BISWAJIT NAYAK-MP	SRINIVAS MOHANTY
99	WP(C)/1546/2023 753/2023	SANJIB KUMAR MISHRA-MP	SHASHI BHUSAN JENA
100	WP(C)/1514/2023 754/2023	SUSHANTA KUMAR DAS-MP	
101	WP(C)/18895/2022 755/2023	SUSHANTA KUMAR DAS-MP	
102	WP(C)/18896/2022 756/2023	PRAVAT KUMAR SWAIN-MP	AMIT PRASAD BOSE
103	WP(C)/1547/2023 757/2023	SACHINDRA CHANDRA PADHAN-MP	KUNAL KUMAR SWAIN
104	WP(C)/1551/2023 758/2023	BIBHUTI CHARAN MOHANTY-MP	M/S.RAJKISHOR SWAIN
105	WP(C)/21267/2016 759/2023	DILLIP MEHER-MP	SUKANTA KUMAR MISHRA
106	WP(C)/1553/2023 760/2023	SUBHASIS TRIPATHY-MP	
107	WP(C)/21668/2014 761/2023	PRAFULLA KUMAR NAIK-MP	JAGIT PANDA
108	WP(C)/26720/2021 762/2023	TAPASWINI SAGAR-MP	AKSHAYA KUMAR SAHOO
109	WP(C)/1559/2023 763/2023	SWARNALATA DEI-MP	BIPLAB MOHANTY
110	WP(C)/5150/2021 764/2023	MANOJ KUMAR PRADHAN-MP	RAJIB RATH
111	WP(C)/1562/2023 765/2023	S.A.LLTD.-MP	
112	WP(C)/21668/2010 766/2023	PURNA CH.NAYAK-MP	M/S.JANMEJAYA KATIKIA
113	WP(C)/16843/2014 767/2023	MANASI RANI ROUT-MP	DR. JITENDRA KUMAR LENKA
114	WP(C)/1577/2023 768/2023	SAROJ DAS-MP	
115	WP(C)/37020/2022 769/2023	SANATAN BEHERA-MP	KISHORE KUMAR JENA
116	WP(C)/1580/2023 770/2023	M/S. ARCELORMITTAL NIPPON STEEL INDIA LTD-MP	
117	WP(C)/9290/2020 771/2023	NILAMBAR BIDIKA-MP	PRATAP CHANDRA CHHINCHANI
118	WP(C)/1582/2023 772/2023	LALA BRAJA B.PR.RAY-MP	
119	WP(C)/12787/2004 773/2023	TASLIM MOHAMMED-MP	
120	WP(C)/12788/2004 774/2023	MAHAMMED RIYAZ UDDIN-MP	
	WP(C)/12789/2004		

121	775/2023 WP(C)/1585/2023	JHUNU @ JHUN PATRA-MP	KADAR MOHAMMAD
122	776/2023 WP(C)/12790/2004	ABDUL SOLEMN KHAN-MP	
123	777/2023 WP(C)/918/2023	RANJAN KUMAR PANDA-MP	DURGESH NARAYAN RATH
124	778/2023 WP(C)/918/2023	RANJAN KUMAR PANDA-MP	DURGESH NARAYAN RATH
125	779/2023 WP(C)/918/2023	RANJAN KUMAR PANDA-MP	DURGESH NARAYAN RATH
126	780/2023 WP(C)/1588/2023	GOURANGA CHARAN PATRA-MP	KANANBALA ROY CHOUDHURY
127	781/2023 WP(C)/1593/2023	SURESH KUMAR PATRA-MP	SATYABRATA DASH
128	782/2023 WP(C)/1594/2023	SAMAPIKA ROUT-MP	PROMOD KUMAR ROUT
129	783/2023 WP(C)/1596/2023	M/S RUNGTA SONS PVT. LTD., KENDUJHAR-MP	DEEPRO SEN
130	784/2023 WP(C)/1597/2023	V. SANTOSH KUMAR-MP	DINESH KUMAR MOHANTY
131	785/2023 WP(C)/1598/2023	M/S RUNGTA MINES LTD., KOLKATA-MP	DEEPRO SEN
132	786/2023 WP(C)/31764/2022	M/S. BHARAT PETROLEUM CORP. LTD.,MUMBAI-MP	S.D.DAS
133	787/2023 WP(C)/1608/2023	BIRAJ CHANDRA ROUT-MP	SAMEER KUMAR DAS
134	788/2023 WP(C)/7152/2021	MANOJ KUMAR SAHU-MP	SANJIB KUMAR BHANJADEO
135	789/2023 WP(C)/1612/2023	ABINASH PRADHAN-MP	BISWAMBAR MOHANTY
136	790/2023 WP(C)/1615/2023	MADHUSUDAN RAUL-MP	SUBHRANSU BHUSAN MOHANTY
137	791/2023 WP(C)/22311/2022	M/S SWASTIK STEVEDORES PVT. LTD., CUTTACK-MP	
138	792/2023 WP(C)/1632/2023	GANESH CHANDRA PRADHAN-MP	LAXMIKANTA MOHANTY
139	793/2023 WP(C)/1635/2023	DAKA HESSA-MP	LAXMIKANTA MOHANTY
140	794/2023 WP(C)/19385/2022	SCHOOL MANAGING COMMITTEE (SMC) OF GOVT. PRIMARY SCHOOL-MP	
141	795/2023 WP(C)/1637/2023	ASHOK KUMAR ROUT-MP	BIMBISAR DASH
142	796/2023 WP(C)/30818/2022	UPENDRA KUMAR JENA-MP	
143	797/2023 WP(C)/31214/2022	ODISHA GRAMYA BANK, DIHASAHI BRANCH-MP	
144	798/2023 WP(C)/1645/2023	IPSITA DEHURY-MP	SIVA SANKAR CHAINI
145	799/2023 WP(C)/1643/2023	HARAPRIYA MISHRA-MP	HRUDANANDA MOHAPATRA
146	800/2023 WP(C)/1647/2023	DEBASHISH DAS-MP	DURGA PRASAD PRADHAN
147	801/2023 WP(C)/1501/2023	KAILASH CHANDRA PATRA-MP	MANOJ KUMAR MOHANTY
148	802/2023 WP(C)/1651/2023	BHUPEN KUMAR NAYAK-MP	ALOK KUMAR MOHAPATRA
149	803/2023 WP(C)/1661/2023	M/S. PSA BRICKS, JHARSUGUDA-MP	SAPAN KUMAR PAL
150	804/2023 WP(C)/1663/2023	CHANDANA PATRA-MP	SUKANTA KUMAR NAYAK
151	805/2023 WP(C)/1628/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
152	806/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO

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WP(C)/1664/2023
807/2023
WP(C)/1665/2023

GOURANGA CHANDRA MOHAPATRA-MP

GOURAV MOHANTY